

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 61(ND)/2016

IN THE MATTER OF:

M/s. Punjab State Power Corporation Ltd.

.....PETITIONER

M/s Panam Coal Mines Ltd. &Ots.

.....RESPONDENT

SECTION:

Under Section 241/242

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :- Mr. Vinod S. Bhardwaj, Advocate

For the Respondent :-Ms. SamridhiGogia, Advocate (Res. 1)
Ms. Nattasha Garg, Advocate (Res. 2)

ORDER

In view of Single Bench sitting in the afternoon session, [The matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 31st July, 2017.

Sd/-

R. VARADHARAJAN
MEMBER (JUDICIAL)

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)